

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

(Returnable Notice has been issued for 14.08.2017. Under I/C before Court category.

D.No.8182/2017 has been linked with D.No.8505/2017 arising out of common order.)

WITH

(FOR CONDONATION OF DELAY IN REFILING ON IA 43899/2017)

Date : 16-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Amar Deep Sharma,Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr.Surinder Kumar Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 14239/2017

Service of notice is complete on the respondent Nos.1 & 2, but no one has entered appearance on their behalf.

As per postal tracking report in respect of respondent No.3, the remarks shows that "Not posted here" and notice sent to the respondent No.4 has been received back undelivered. Hence, Id.counsel for the petitioner shall file the fresh particulars of the above said respondents within a period of four weeks and he shall also take fresh steps for the service of notice to them within the same period.

List the matter again on 04.10.2017.

D.No.8182/2017

Delay in refiling the petition is condoned.

Registry to proceed further. If the matter is registered in accordance with the rules, be listed before the Hon'ble Court accordingly.

SANJAY PARIHAR
Registrar

SB